

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 252 of 2001
(O.A. 1441 of 1997)

Date of order : 27.4.2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

SUBIR KR. DAS

VS.

UNION OF INDIA & ORS.

For the applicant : Ms. S. Majumdar, counsel

For the respondents : Mr. S. Choudhury, counsel

ORDER

R.N. Ray, V.C.

Heard 1d. counsel for both sides.

2. This M.A. has been filed by the applicant for restoration of the O.A.No.1441/1997 which was dismissed for non-prosecution on 27.2.2001.

3. After hearing both sides, the aforesaid order of this Tribunal dated 27.2.2001 is set aside. The O.A. is restored to its original file and number. Accordingly, the M.A. stands disposed of. The O.A. is fixed for hearing on 22.8.2001.

No order as to costs.

Subir Das
MEMBER(A)

R.N. Ray
VICE CHAIRMAN